

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing)*

**ITEM No.36**  
**C.P. No.138/BB/2023**

**IN THE MATTER OF:**

Income Tax Department

... Petitioner

Vs.

The ROC, Karnataka & Anr.

... Respondents

**Order under Section 252 of Companies Act, 2013**

**Order delivered on: 28.06.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner/IT Dept.

: None

**ORDER**

1. None appeared for the Petitioner/IT Dept.
2. List the matter on **14.08.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Puja